

# THE HIGH COURT OF ORISSA: CUTTACK

## OFFICE ORDER

**Cuttack, Dated 20<sup>th</sup> March, 2021**

It is hereby informed to all concerned that, Hon'ble the Chief Justice has been pleased to modify the Clause Nos. 2 and 3 of the Standing Order No. 1 of 2021 Dtd.25.01.2021 as follows:

2. The name of the Advocate filing the matter be indicated in capital letters, along with the enrolment number, wherever there is a signature of such Advocate in the body of the petition.
3. The names of all the Advocates signing the Vakalatnama be indicated therein in capital letters, along with their respective enrolment numbers and mobile numbers.

It is further informed that the Clause No.1 of the Standing Order No.1 of 2021 continues to be kept in abeyance in view of the Office Order Dtd.29.01.2021 and communicated vide Court's Memo No. 1211 (100) and 1212(150) Dtd.29.01.2021.

**This will come into force with immediate effect.**

**Dated, Cuttack, the 20<sup>th</sup> March, 2021**

**By order of the Chief Justice**

*JHC*  
*20/3/2021*

**REGISTRAR (JUDICIAL)**

**Memo No. 3831 (100) Dated.20.03.2021**  
**[X-1/2021]**

Copy forwarded to the;

1. All Officers of the Court
2. Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
3. Sr. Secretaries / Secretaries / P.As attached to Hon'ble Judges to place before their Lordships for kind information.
4. All S.R/ A.S.R & O.C / Superintendents / Section Officers of the Court.
5. Peskar, Lawzima Court.
6. Technical Director, NIC/Superintendent, Computer Section to upload in the website of Orissa High Court.
7. Notice Board.

For information and necessary action.

*JHC*  
*20.3.2021*

**SPECIAL OFFICER (SPL. CELL)**

**Memo No. 3832 (150) Dated.20.03.2021**  
**[X-1/2021]**

Copy forwarded to the;

1. Chief Secretary to Govt. of Odisha, Bhubaneswar
  2. Advocate General, Odisha, Cuttack
  3. Principal Secretary to Govt. of Odisha, G.A & P G Department, Bhubaneswar
  4. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
  5. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
  6. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
  7. Principal Secretary to Govt. of Odisha, School and Mass Education Department, Bhubaneswar
  8. Addl. Chief Secretary to Govt. of Odisha, Higher Education Department, Bhubaneswar
  9. Principal Secretary to Govt. of Odisha, Health & Family Welfare Deptt., Bhubaneswar
  10. Director, Odisha Judicial Academy, Cuttack
  11. Member Secretary, Odisha State Legal Services Authority, Cuttack
  12. District & Sessions Judges ... (All) of the State
  13. Secretary, Interim Committee, Orissa High Court Bar Association, Cuttack
  14. Election Officer, Orissa High Court Bar Association, Cuttack
- for information and necessary action.

  
20.3.2021  
**SPECIAL OFFICER (SPL. CELL)**